

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

CA 302/2024

IN

CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR

SHRI KULDIP KUMAR KAREER

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.09.2024**

NAME OF THE PARTIES: UNION OF INDIA VS INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES
LTD. & ORS

SECTION 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. None present on behalf of either sides.
2. This is an Application filed for deletion of name of Applicant/Original Respondent No. 19 in CA 396/2021. The Respondent Union of India is directed to file reply within two weeks after duly serving the copy to the other side.
3. List this matter on **18.10.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

KULDIP KUMAR KAREER
MEMBER (JUDICIAL)